

Only a few days ago a question was asked in the Lok Sabha about it and I answered it.

Shrimati Renu Chakravartty: Arising out of part (b), it was stated by the hon. Deputy Minister that 10 Sample Surveys have been published. May I know if there are quite a number of other data collected by the National Sample Survey which have not been collated, finalised and issued?

Shrimati Lakshmi Menon: Ten Reports have already been published and there are more Reports which are in the final stage of publication. There are 9 such Reports and there are also 9 other Reports under processing.

Shrimati Renu Chakravartty: By what time shall we be able to get them?

Shri Jawaharlal Nehru: These are vague questions. Which reports are the hon. Member referring to? There are quite a number of Reports, some of which have been placed on the Table of the House and the Library of the House. They are coming with remarkable regularity and speed. So far as I am able to judge, if I may say so, it is done with great efficiency.

Manufacture of Paper Machinery

*233. **Shri Panigrahi:** Will the Minister of Commerce and Industry be pleased to state—

(a) whether there is any proposal under the consideration of Government for the setting up of a plant in India for the manufacture of paper machinery; and

(b) whether any foreign firms have shown interest in collaborating in such enterprise?

The Minister of Industry (Shri Manubhai Shah): (a) Proposals have been received from two parties and they are under consideration.

(b) Yes, Sir.

Shri Panigrahi: May I know the amount of money that the country is spending for importing machinery for manufacturing paper?

Shri Manubhai Shah: Last year, about Rs. 4½ crores worth of machinery was imported.

Shri Panigrahi: Who are the two agencies with which the Government of India is in correspondence?

Shri Manubhai Shah: No, this is not in the Government of India's sector. These two proposals which are under consideration are in the private sector.

Shri Panigrahi: What is the foreign exchange content of the imports of machinery that we are getting?

Shri Manubhai Shah: If the hon. Member means to ask how much we imported last year or the current year, I have already given the answer. Last year it was Rs. 4½ crores; during the current year, it is about Rs. 2.30 crores for six months. As far as the two schemes are concerned, perhaps foreign exchange will be of the order of Rs. 1 crore in one case and Rs. 2 crores in the other.

Fertilizer Plants

*234. **Shri Damani:** Will the Minister of Commerce and Industry be pleased to state:

(a) how many fertiliser plants are expected to be completed by the end of second Five Year Plan; and

(b) how many such plants were originally visualised to be completed during the Second Plan period?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No 25.]

Shri Damani: May I know whether the proposal to erect one fertiliser plant in Rajasthan, where ample quantities of raw materials are available, has been considered? If not,

may I know the reason why it has not been included in programme?

Shri Manubhai Shah: As the hon. House and the hon. Member are aware, in the Second Five Year Plan we could not include the Rajasthan factory. It is true that there are ample resources of raw material available in Rajasthan, and I can assure the hon. Member that at the earliest opportunity care will be taken to see that a fertiliser plant is established in Rajasthan.

Shri Panigrahi: May I know whether tenders for setting up the Rourkela fertiliser factory have already been invited? If so, have they been finalised?

Shri Manubhai Shah: As I indicated in the statement placed on the Table, for the Rourkela factory preliminary work is over and orders for machinery are about to be placed. When they are actually placed, I will inform the hon. Member.

Shri Panigrahi: In which country are we placing the orders?

Shri Manubhai Shah: Before the orders are finalised, it may not perhaps be correct to disclose details here. As soon as the matter is finalised, I will inform the hon. Member.

Shri Viswanatha Reddy: May I know whether in the setting up of fertiliser factories separate consideration is shown to these States where fertiliser is consumed in large quantities?

Shri Manubhai Shah: As the hon. Member fully knows a Committee was appointed by the Government of India called the Fertiliser Production Committee. It toured all parts of India and made several recommendations. We are actually implementing more or less the recommendations of that Committee in which both consumption and availability of raw materials have been taken into consideration.

Shri Viswanatha Reddy: Is it a fact that Andhra Pradesh is the largest

consumer of fertiliser and no fertiliser factory is contemplated in the Second Plan for that State?

Shri Manubhai Shah: That is true, but the hon. Member will be glad to know that some efforts are being made by some private parties to start one of the factories in Andhra Pradesh. I cannot say whether it will come up or not, but we are trying to give our maximum help to that project.

Shri Thirumala Rao: On a previous occasion the Food Minister was pleased to state that no fertiliser unit will be allowed in the private sector. May I know how the Minister will reconcile that statement with his?

Shri Manubhai Shah: As a matter of fact, it is just the reverse. My hon. colleague, the Food and Agriculture Minister was pleased to state on the floor of the House that fertiliser projects would be allowed in the private sector.

Shri Morarka: May I know whether the Government have given up the idea of putting up a fertiliser in Bombay near the oil refinery during the Second Plan period?

Shri Manubhai Shah: As indicated in the statement, negotiations for the utilisation of gases from the oil refineries at Bombay for production of nitrogenous fertilisers are continuing and when materialised, will result in additional production of nitrogenous fertilisers.

Shri Morarka: Would it be included in the Second Five Year Plan?

Shri Manubhai Shah: If the negotiations go through and the foreign exchange component is found according to the very strict and rigid formula which the Government now accept, it will certainly be put up.

Shri C. R. Pattabhi Raman: May I know if the fertiliser plant near Neiveli will also be considered?

Shri Manubhai Shah: If the hon Member looks at the statement he will find that Neiveli is very much in the picture

Mr Speaker: The Question Hour is over

WRITTEN ANSWERS TO QUESTIONS

Swang Railway Colliery

*221. **Shri T B Vittal Rao:** Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No 272 on the 19th November, 1957 and state

(a) whether the Court of Inquiry under Regulation 48 of the Indian Coal Mines Regulation 1926 set up to inquire into the conduct of the Manager of Swang Railway Colliery for violation of the provision of the Mines Act, 1952 has since submitted its report,

(b) if so what are the findings and

(c) the action taken by Government on them?

The Deputy Minister of Labour (Shri Abid Ali) (a) No

(b) and (c) Do not arise

कीर्तानगर बस्ती

*222. **श्री नवल प्रभाकर** क्या पुनर्वास तथा अल्प-संख्यक कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि पुनर्वास आवास निगम ने दिल्ली की कीर्तानगर बस्ती में अभी तक विकास कार्य पूरा नहीं किया है और

(ख) यदि हा तो वह कब तक पूरा हो जान की आशा है ?

पुनर्वास उपमंत्री (श्री पी० एस० नासकर) (क) और (ख) कीर्तानगर में जमीन की खुराई जमीन के हमवार करने,

गलियों में रोशनी का प्रबंध और बारिश के पानी की नालियों के बनाने का विकास कार्य पूरा हो चुका है। साफ पानी का प्रबंध और स्यूएज लाइनों के डाले जाने के प्रतिरिक्त बाकी सब काम इस साल के खतम होने से पहले पूरा हो जायेगा। पानी का प्रबंध और स्यूएज लाइनों के डालने का काम कई टेकनीकल अडचनों के कारण सम्भवता मितम्बर १९५९ में पहले पूरा नहीं हो सकेगा। इस बीच दिल्ली म्युनिसिपल कारपोरेशन के साथ यह तय हुआ है कि इस कालोनी के मकानों के लिये पानी के कनेक्शन नजदीकी इन्डस्ट्रियल एरिया में मंत्रालय द्वारा डाले हुए "मेन" में से दिया जाये।

Indo-Pakistan Diplomatic Missions

Shri Tridib Kumar Chaudhuri
Shri N. R. Munisamy;
Shri Supakar
Shri Bibhuti Mishra
*226. Pandit D. N. Tiwary;
Shri Ram Krishan;
Shrimati Ila Palchoudhuri
Sardar Iqbal Singh

Will the Prime Minister be pleased to state

(a) whether it is a fact that the Governments of India and Pakistan have agreed to close down their missions in Lahore and Hyderabad (Sind) and in Bombay and Chandigarh respectively with effect from July 1, 1958

(b) whether these missions have been actually closed down, and

(c) the reasons that led to closing down of these missions?

The Parliamentary Secretary to the Ministry of External Affairs (Shri Sadath Ali Khan): (a) and (b) Yes, Sir Offices of the Assistant High Commissioner for India at Hyderabad (Sind) and the Deputy High Commissioner for Pakistan at Chandigarh were closed on the 1st July and those of the Deputy High Commissioner for